NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No. 240/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name	of the Company	West Bengal Essential C	Commodities Supply Corporati	on Ltd
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	Ramesh Char	Ina prusti, nov	LOBO L	Junila kaban
Mandri Kalbi, Adu				24/10/2012
Sunda Roabi, Adv				
	Balaram F.	andt. Adr.	Age Am Sales and S.	
	Susanta Sonjoy	Dulta	for WBECSCL	td. Ssales 24/10/
	ARUN GUPT MATTUR SING	A, FeA	Financial Creditors	Applicant Deming

ORDER

Ld. Pr. CA on behalf of IRP as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Pr. CA for the Resolution Professional has filed progress report, which may be taken on record.

Ld. Counsel for the corporate debtor informed that claims of all the financial creditors has been settled by payment of one-time settlement and the amount has been paid. Ld. Advocate for the corporate debtor has not filed the affidavit in proper format. He is directed to file affidavit annexing all the documents and thereafter Interim Resolution Professional submit his report within 7 days.

List on 08/11/2017.

(Jinan K.R.)

81

Member (J)

(Vijai Pratap Singh) Member (J)

Sd

alwards.